

Name of the State	Total area of land declared surplus	Total area of surplus land physically acquired
Madhya Pradesh	16,007-73	1,447-00
Maharashtra	53,342-35	1,067-91
Orissa	124-60	47-08
Punjab	2,042-76	7-03
Rajasthan	27,572-48	660-66
Uttar Pradesh	57,915-90	6,154-72
West Bengal	5,007-00	46-14
Pondicherry	260-49	19-08
Delhi	343-15	1-99
Chandigarh	13-63	—
Cantonment areas	606-18	21-79
Total	2,18,166-79	13,637-06

Shifting of NDMC Workshop

247. SHRI SURENDRA PAL PATHAK: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to shift the New Delhi Municipal Committee workshop at Mandir Marg, New Delhi;

(b) if so, the details thereof and the time by which the workshop is likely to be shifted; and

(c) the steps propose to be taken to develop the said site?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE

MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) No, Sir.

(b) and (c) Question does not arise.

[Translation]

Use of IAF Planes/ Helicopters by VIPs

248. SHRI LALIT ORAON: Will the PRIME MINISTER be pleased to state:

(a) the details of VIPs who are allowed to use the aircraft/helicopters of the Ministry of Defence free of cost;

(b) the details of the persons who used the aircraft/helicopters of the Ministry of Defence though not entitled for their free use and year-wise details of